

complex each at Haldia, Barauni, Gauhati, Baroda and Cochin;

(b) if so, the type of industries proposed to be established at these places; and

(c) the type of industries already established at these places?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMIAH): (a) Yes Sir; except at Gauhati and Cochin.

(b) At Baroda a naphtha cracker and an aromatics project consisting of extraction of xylenes and manufacture of DMT will be set up in the public sector. There will be downstream units based on the naphtha cracker for the production of PVC, PVA, Acrylonitrile, Synthetic Rubber, Polyethylene etc. These will be in the private sector. There will also be a caprolactam unit in the private sector.

At Barauni an aromatics project consisting of extraction of Benzene, Toluene and Xylenes will be set up. The plan recommended by the Working Group on Petrochemicals for the Haldia Complex consists of a naphtha cracker and downstream units more or less on the same lines as at Baroda.

(c) None of the above industries have yet been established.

**Charter of Demands of Willingdon Hospitals Workers' Union**

- \*134. SHRI BALGOVIND VERMA:  
SHRI ATAL BIHARI VAJ-PAYEE:  
SHRI RAM SEWAK YADAV:  
SHRI P. N. SOLANKI:  
SHRI R. K. AMIN:  
SHRI K. M. ABRAHAM:  
SHRI KAMESHWAR SINGH:  
SHRI S. M. BANERJEE:  
SHRI MOHAN SWARUP:  
SHRI D. R. PARMAR:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN

DEVELOPMENT be pleased to state:

(a) whether Government have received any Charter of Demands from the Willingdon Hospital Workers' Union in connection with the demands of the workers of the Willingdon Hospital;

(b) if so, the details thereof; and

(c) the action taken by Government thereon.

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA): (a) Yes, Sir.

(b) and (c) A statement is placed on the Table of the Sabha. [Placed in Library. See No. LT-115/68].

**W.H.O. Report on Menace of Water Pollution**

- \*135. SHRI MAYAVAN:  
SHRI DEIVEEKAN:  
SHRI CHENGALRAYA NAIDU:  
SHRI T. D. RAMABADRAN:  
SHRI NITIRAJ SINGH CHAUDHARY:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to W. H. O. report on the menace of water pollution;

(b) if so, the salient features thereof; and

(c) the action taken thereon?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA): (a) and (b). The Government of India have no information regarding any W.H.O. report on the menace of water pollution. However, a publication entitled "Water Pollution Control", which is the report of a W. H. O. Expert Committee, was published in 1966 as No. 318 of the Technical Report Series of the W. H. O. This report deals with the effect of water pollution, the methods of treating polluting liquids

before discharge into rivers, assessment of quality of rivers and effluents and laws relating to pollution control.

(c) The Government of India have already under consideration a proposal to enact a Central Legislation for preventing 'Water Pollution'.

**Family Planning Campaign through the Railways**

\*136. SHRI HEM BARUA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that his Ministry had requested the Railways to display the red triangle for birth control at Railway Stations and in Railway bogies to popularise the family planning campaign;

(b) whether it is also a fact that the Railways have refused to comply with this request; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR):

(a) Yes, Sir.

(b) No, Sir. To begin with, the Ministry of Railways have agreed to cooperate in the display of the Family Planning message on the tenders of steam locomotives, in the third class compartments, on Railway Stations and on the walls of G. M. T.'s at the railway crossings.

(c) Does not arise.

**Medical Treatment of the Late Dr. Ram Manohar Lohia**

\*137. SHRI RABI RAY:  
SHRI RAMAVTAR SHASTRI:  
DWIVEDY:  
SHRI RAMAVTAR SHASTRI:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a news report

in the *Times of India* of the 24th January, 1968, that one of the findings of the team of experts that inquired into the conditions of Central Government hospitals is that Dr. Ram Manohar Lohia's operation was unusually done and the instruments were not duly sterilized; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI STAYA NARAWAN SINHA): (a) and (b). The terms of reference of the Committee did not include an enquiry about the medical treatment given to the late Dr. Ram Manohar Lohia. Besides the Committee has not yet finalised its report.

**Increase in Rates of Daily Allowance of Central Government Employees**

\*138. SHRI E. K. NAYANAR:  
SHRI P. P. ESTHOSE:  
SHRI K. RAMANI:  
SHRI GANESH GOSH:

Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 831 on the 21st December, 1967 and state:

(a) whether the Committee of the National Council of the Joint Consultation Machinery has since submitted its report on the question of increasing rates of daily allowance of the Central Government employees drawing salary upto Rs. 400/- per month of about 25 per cent;

(b) if so, the details thereof;

(c) the decision taken by Government in the matter; and

(d) if not, the reason for the delay and when the report is likely to be submitted?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) No, Sir.